GOVERNMENT OF INDIA MINISTRY OF PETROLEUM & NATURAL GAS

RAJYA SABHA

UNSTARRED QUESTION NO. 1891

ANSWERED ON 17/03/2025

NATURAL GAS PIPELINE PROJECTS IN ODISHA

1891 SHRI MANAS RANJAN MANGARAJ: SHRI MUZIBULLA KHAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the status of natural gas pipeline projects under implementation in the State of Odisha;
- (b) whether Government has identified any new regions in the State of Odisha for inclusion in the natural gas distribution network;
- (c) if so, the details of the proposed projects, including costs and timelines; and
- (d) the measures being taken to expedite these projects and ensure their timely completion?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

- (a): Laying of natural gas pipelines is carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB). The details of the natural gas pipelines authorized by PNGRB passing through the State of Odisha is attached at Annexure-I.
- (b) to (d): The development of City Gas Distribution (CGD) network, which inter alia include creation of pipeline infrastructure and other facilities for the supply of Piped Natural Gas (PNG) to domestic, commercial and industrial units and Compressed Natural Gas (CNG) to the transport sector through CNG stations, is being carried out by the entities authorized by PNGRB. After completion of 12/12A CGD bidding round, PNGRB has authorized entities for the development of CGD network in 307 Geographical Areas (GAs), covering almost 100% of the mainland area (including the state of Odisha) for the development of CGD network across the country. So far, PNGRB has authorized 12Geographical Areas covering the entire State of Odisha for the development of CGD network. The GA wise CGD progress, as on 31.01.2025 is at Annexure-II. The funds required for development of CGD network are infused by authorized entities. Regular review of progress of projects are conducted by PNGRB and Ministry of Petroleum and Natural Gas with the entities to expedite the projects.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1891 TO BE ANSWERED ON 17.03.2025 REGARDING NATURAL GAS PIPELINE PROJECTS IN ODISHA.

	DETAILS OF NATURAL GAS PIPELINES, AUTHORIZED BY PNGRB , PASSING THROUGH THE STATE OF ODISHA										
S. No.	Name of Natural	Name of	e of Date of Authori		Authorized	State through which pipeline passes	Remarks				
	Gas Pipeline	Authorized	Authorization	Length (KM)	Capacity						
		Entity			(MMSCMD)						
1.	Srikakulam Angul	GAIL	23.07.2019	690	6.65	Andhra Pradesh, Odisha	Under				
							construction				
2.	Mumbai Nagpur	GAIL	15.05.2020	1755	16.5	Maharashtra, Madhya Pradesh,	Under				
	Jharsuguda					Chhattisgarh and Odisha	construction				
3.	Jagdishpur-Haldia-	GAIL	29.01.2018	3,546	23.00	Uttar Pradesh, Bihar, Jharkhand, West	3,270 KM				
	BokaroDhamra-					Bengal, Odisha, Assam	pipelines are				
	Paradip-Barauni-						operational				
	Guwahati										

Source: PNGRB

ANNEXURE REFERRED TO IN REPLY TO PART (b) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 1891 TO BE ANSWERED ON 17.03.2025 REGARDING NATURAL GAS PIPELINE PROJECTS IN ODISHA.

Annexure-II

Progress of DPNG, CNG and Pipeline (inch-km) in Odisha - January 2025												
		GA Name	Auth. CGD Entity	Date of Auth.	Target completi on period (Years)	Date of Target Comple tion	Actual Progress vis-à-vis MWP Targets as on 31.1.2025					
S. No	GA ID						PNG Domestic Connections (Nos.)		CNG Stations (Nos.)		Pipeline (inch-Km)	
							Total MWP Target	Achievement	Total MWP Target	Achievement	Total MWP Target	Achieve ment
1	9.43	Angul&Dhek anal Districts	Bharat Petroleum Corporation Limited	10-08-2018 (New start date 01.01.2022)	8	31-Mar- 30	22,600	4,824	21	12	1,464	1,160
2	9.44	Sundargarh& Jharsuguda Districts	GAIL Gas Limited	06-09-2018 (New start date 01.01.2022)	8	31-Mar- 30	100,000	12,432	20	9	500	318
3	9.45	Balasore, Bhadrak& Mayurbhanj Districts	Adani Total Gas Limited	28-09-2018 (New start date 01.01.2022)	8	31-Mar- 30	150,464	0	20	11	506	596
4	9.46	Bargarh, Debagarh& Sambalpur Districts	Bharat Petroleum Corporation Limited	28-09-2018 (New start date 01.01.2022)	8	31-Mar- 30	13,910	7,057	11	24	650	791
5	9.47	Ganjam, Nayagarh&P uri Districts	GAIL Gas Limited	06-09-2018 (New start date 01.01.2022)	8	31-Mar- 30	51,000	6,182	15	9	650	716
6	9.48	Jagatsinghpur &Kendrapara Districts	Bharat Petroleum Corporation	26-09-2018 (New start date	8	31-Mar- 30	12,550	8,264	10	6	791	656

			Limited	01.01.2022)								
7	9.49	Jajpur&Kend ujhar Districts	Bharat Petroleum Corporation Limited	26-09-2018 (New start date 01.01.2022)	8	31-Mar- 30	18,200	9,258	19	19	2,442	1,309
8	11.36	Koraput, Malkangir, and Nabarangpur districts	Adani Total Gas Limited	09-03-2022 (New Start date 01.01.2023)	8	31-Dec- 30	151,968	0	38	3	968	0
9	11.37	Gajapati, Kandhamal, Boudh and Sonepur districts	GAIL Gas Limited	28-Feb-22	8	31-Mar- 30	30,001	0	30	3	900	0
10	11.38	Rayagada, Kalahandi, Bolangir and Nuapada districts	Megha City Gas Distribution Private Limited	15-03-2022 (New Start date 01.01.2024)	8	31-Dec- 31	303,030	2	63	3	2,520	27
11	97.04	Khordha District	GAIL (India) Limited	07-Mar-18	5	31-Mar- 25	26,900	65,856	NA	17	1,513	1,264
12	97.05	Cuttack District	GAIL (India) Limited	07-Mar-18	5	31-Mar- 25	28,959	30,589	NA	13	1,416	692
	Total							144,464	247	129	14,320	7,529

Source: PNGRB